

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 04.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.104/16	TP 56/17	For hearing	433 (e)/433(f)	Rangsons Electronics Pvt. Ltd. Vs Opto Circuits(India) Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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4 CONSCIENTIA  
LAW ASSOCIATES  
K.V. Dhanprakash &  
Sowmya Joshi

Respondent

*[Signature]*

4P NARASIMHAN J  
LAKSHMIKUMARAN &  
SUDHARAN  
Ph. 9108980980

Appellant

*[Signature]*

RISHIKES SHANMUKH  
LAKSHMIKUMARAN &  
SUDHARAN  
Ph. 9972804445

Appellant

*[Signature]*

P.T.O

Counsel for petitioner is present. Counsel for respondents is also present. Both the counsels reported that talks of compromise are going on between the parties.

For reporting settlement or to proceed with the main matter, list it on 05.01.2018.



MEMBER (J)



MEMBER (T)